

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2272
ANSWERED ON:07.12.2005
DIRECT RECRUITMENT OF STENOGRAPHERS GRADE 'C'
Singh Shri Ganesh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has stopped the Direct Recruitment of the post of Grade 'C' Stenographers in all the Ministries/Departments;
- (b) if so, the details thereof;
- (c) whether the Government has increased the minimum educational qualification for the post of Grade 'D' Stenographers;
- (d) if so, the details thereof and the time by which the fresh applications for the post of Grade 'D' Stenographers are likely to be invited; and
- (e) the details of the total number of Grade 'D' Stenographers inducted into certain Ministries/Departments during the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (e): As per statement annexed.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2272 FOR ANSWER ON 07.12.2005.

(a) to (d): The Government had constituted a Group of Officers on Cadre Structure of the Central Secretariat Stenographers' Service (CSSS), which submitted its Report in February 2004. After considering the recommendations of the Group of officers, the Government has taken several decisions on Cadre Structure of CSSS, which, inter-alia, include the following decisions:-

- i) Stoppage of Direct Recruitment in Stenographer Grade 'C' (Personal Assistant) of CSSS.
- ii) To change the mode of recruitment to the Stenographer Grade 'C' (PA) by way of 50% through Limited Departmental Competitive Examination for Stenographer Grade 'D' of CSSS and 50% by promotion through seniority.
- iii) Raising the educational qualification for Direct Recruitment to the Stenographer Grade 'D' of CSSS to 12th Standard and introducing element of computer literacy.

Necessary executive orders, to operationalise the above decisions have been issued. Pending amendment to the Statutory CSSS Rules to provide for the computer literacy as also the revised educational qualification, recruitment to the Stenographer Grade 'D' of CSSS continues to be made in accordance with the extant provisions of the CSSS Rules. Applications for recruitment to the post of Stenographer Grade 'D' are invited by the Staff Selection Commission in accordance with their Examination Programme.

(e): During the last 3 years, 139 qualified candidates were allocated to various Ministries/Departments participating in the CSSS for appointment as Stenographer Grade 'D' of CSSS.